

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 37 OF 2017**

**Dated: 16<sup>th</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Transmission Corporation of Andhra Pradesh Ltd. .... Appellant(s)  
Vs.  
Andhra Pradesh Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Gautam Prabhakar  
for Ms. Prerna Singh**

**Counsel for the Respondent(s) : ----**

**ORDER**

**List the matter on 31.10.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

pr/kt